the whole question through persuasion and through discussion and not through such measures which may perhaps further deteriorate the whole situation and disintegrate the country.

SHRI NAGESHWAR PRASAD SHAHI: Sir, on a point of order.

MR. CHAIRMAN: No point of order now. This is Question Hour.

SHRI NAGESHWAR PRASAD SHAHI: I am addressing it to you.

आपसे कहना चाहता हूं श्रीमन्, आपसे। श्रीमन्, मैं कहना चाहता हूं कि कोआपरेटिव में जो इतना गवन हो रहा है उसमें राज्यों क कोआपरेटिव मिनिस्टर्स भी गामिल है और जिल्मेदार हैं। तो मैं मंत्री महोदय से पूछता चाहता हूं कि क्या वे इस बात की जांच करेंगे कि 1952 से लेकर आज तक कितने राज्यों में काआपरेटिय मिनिस्टर्स ने गवन किये हैं और गवन कर रहे हैं।

SHRI JAHARLAL BANERJEE: Sir, I want to say... (Interruptions)

MR. CHAIRMAN: You may resume then.

श्री नागेश्वर प्रसाद शाही : श्रीमन्, कोबापरेटिव मिनिस्टर्स ग्रीर संगी कोबापरेटिव मिनिस्टर्स . . . . .

(Interruptions) ....I know from my personal knowledge that many such Co-operation Ministers have indulged in embezzlement and have aided in embezzlement. Will the Minister institute an inquiry into this?

MR. CHAIRMAN: You need not reply. The Question is over. (*Interruptions*) You hear me. Are you not hearing me? The point is that I said "Question is over", whether it was right or wrong, and after that we do not allow any supplementary. Therefore, the next item will be. Papers to be Laid on the Table.

6. [Transferred to the 22nd December, 1977].

## WRITTEN ANSWERS TO QUESTIONS

Direction to the public sector undertakings on negotiations with the employees regarding service conditions

t\*728. SHRI SANAT KUMAR RAHA: SHRI JAGAN NATH BHARDWAJ: SHRI S. W. D'HABE: SHRI INDRADEEP SINHA:

SHRI S. KUMARAN: Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that Govern ment have recently directed the managements of all public sector undertakings not to negotiate with their employees on their service condi tions; and
- (b) if so, what are the reasons therefor?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) and (b) No, Sir. Having regard to the serious distortions that have crept into the structure of emoluments of employees in public and private sector, Government have set up a Study Group on Wages, Incomes & Prices. Government have decided that till a policy on incomes and wages is formulated on the basis of recommendations of the Study Group, no wage agreement should be finalised by any public sector enterprise without getting the specific approval of Government.

## Tourist permits for Andaman and Nicobar Islands

\*729. SHRIMATI AZIZA IMAM: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a fact that tourists have to suffer considerable inconvenience in getting permission to visit certain areas in the Andaman and Nicobar Islands; and

@Previously Starred Question 668 transferred from the 16th December, 1977.